81

†[THE DEPUTY MINISTER IN THF MINISTRY OF INDUSTRIAL DEVELOP MENT/ ग्रीशोगिक विक स मंत्रालय में उपमंत्री (PROF SIDDHESHWAR PRASAD) (a) In the month of April, 1971 the selling agents of M/s Premier Automobiles Ltd, sold Tiat Cars at prices indicated below

Ex factory Retail selling price

- (1) In respect of cars sup plied by M/s Premier Automobiles upto 16th April, 1971
- (11) In respect of cars sup plied by M/s Premier Automobiles after 16th April, 1971

These prices are exclusive of excise duty, sales tax, insurance and other charges

- (b) Rs 1,362 inclusive of an increase of Rs 9 in the Dealer's Commission
- (c) Complaints are received from time to time about the defects in and the poor quality of Fiat Car manufactured in the country
- (d) No separate enquity has been held in regard to the inferior type of silencers fitted to Fat Cais However, the general question of deterioration in the quality of passenger cars manufactured in the country was enquired into by the Motor Car Quality Enquiry Committee set up in 1967. The aspect of quality of indigenous cars was also looked into by the Car Plices Inquiry Commiss on 1

GOLD SPOT AND LIMCA DRINKS

622 SHRI SITARAM KFSRI Will the Minister of INDUSTRIAL DEVELOP-MENT/ श्रौद्योगिक विकास मंत्री be pleased to state

- (a) the original investment of the proprietors of he Gold Spot and Linica drinks as in 1962, and
- (b) the assets of these Companies as on 31st March 1971?

THE DEPULY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP MENT/ ग्रीहा गिक विकान मंत्रा य में उपमंत्रे (PROF SIDDHESHWAR PRASAD) (a) and (b) Information is being collected and will be laid on the Table of the House

- THEFT OF RAILWAY FQUIPMENTS IN NORTHERN AND SOUTH LASTERN RAILWAYS
- 623 SHRI SITARAM KESRI Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state
- (a) whether it is a fact that the incidence of thefts of vital equipments is on the increase in the Noithern and South Eastern Railways, and
- (b) if so, the steps taken to check such thifts?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्रों (SHRI MOHD SHAFI QURESHI) (a) Yes, to some extent

- (b) The following steps are being taken to check thefts of equipments:
 - 1 To the extent possible Railway Protection Force staff are deployed round the clock for the protection of railway property and equipments against thefts. In addition two Battalions of Armed Rail way Protection Special Force have recently been deployed in West Bengal
 - 2 Important night trains are escorted by GRP/RPF personnel in affected sections
 - 3 Plain clothes staff of Railway Protection Force are utilised for collection of criminal intelligence with a view to tracking down criminals and receivers of stolen property
 - 4 On the request of Ministry of Railways, the Ministry of Home Affairs have drawn attention of the State Governments regarding the necessity of preventive action as also effective investigation and prosecution of cases of thefts of copper/tiaction wire and signalling equipment

CONTRAVINTION OF IMPORT REGULATIONS BY
A TRACTOR MANUFACTURING UNIT

- 624 SHRI B C PATTANAYAK Will the Minister of INDUSTRIAL DEVELOP MENT/ श्रीद्योगिक विक स मंत्री be pleased to state
- (a) whether it is a fact that the tractor industry was delicenced in February, 1968,
- (b) if so, the number of units which started production,
- (c) whether Government are aware that a unit which was given import licence under the manufacturing programme and which came into production has contravened import licence regulations if so the name of the unit and
- (d) the action taken or proposed to be taken against this concern?

^{†[]} English translation